

ITEM NO.801

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A No.92643/2017 in Writ Petition (Civil) No.445/2017

SHRI VENKATESHWARA UNIVERSITY & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln.(s) for clarification/direction)

Date : 19-09-2017 This petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE AMITAVA ROY  
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s) Dr. Rajeev Dhavan, Sr. Adv.  
Mr. Gaurav Bhatia, AOR  
Mr. Utkarsh Jaiswal, Adv.  
Mr. Abhishek Singh, Adv.

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

On mentioning, the matter is taken on Board.

Let the interlocutory application be listed on  
3<sup>rd</sup> October, 2017.

(Chetan Kumar)  
Court Master

(H.S. Parasher)  
Assistant Registrar